## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/717/IB/2017

NAME OF THE PETITIONER(S)

: FOURPOL ELECTRICAL PVT LTD

NAME OF THE RESPONDENTS

: HENRY AND FARAD PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. OVIA, FCS

PCS Authorited Republica

## <u>ORDER</u>

Matter is called. No representation on behalf of the Petitioner. PCS on behalf of the Corporate Debtor present. Matter is adjourned for the presence of the Petitioner. Put up on 16.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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